

**GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF REVENUE
LOK SABHA
UNSTARRED QUESTION NO. 3472**

TO BE ANSWERED ON MONDAY, AUGUST 10, 2026/SHRAVANA 19, 1948 (SAKA)

Revenue Collected on Gold, Silver and Precious Metal

3472. Smt. Mala Roy:

Will the Minister of FINANCE be pleased to state:

- (a) the total revenue collected by the Government since the imposition of higher import duty on Gold, Silver and precious metals;
(b) the quantum of Gold seizure brought illegally since the higher duties were imposed, month-wise; and
(c) whether the Government has any estimate of Gold lying idle with households in the country and if so, the details thereof?

**ANSWER
MINISTER OF STATE IN THE MINISTRY OF FINANCE
(SHRI PANKAJ CHAUDHARY)**

(a): The effective customs duty on gold, silver and precious metal was increased with effect from 13th May, 2026. Total revenue collected by government on imports of gold, silver and precious metals from 13th May 2026 to 02nd August, 2026 is as under:

Chapter Heading	Description	Total duty in Rs. Cr. (P*)
7106	Silver (including silver plated with gold or platinum), unwrought or in semi-manufactured forms, or in powder form	328
7108	Gold (including gold plated with platinum) unwrought or in semi-manufactured forms, or in powder form	10,040
7110	Platinum, unwrought or in semi-manufactured form, or in powder form	95

***P: Provisional**

(b): The data on quantum of gold seizure since 13th May, 2026 till 30th June, 2026 is as under:

FY 2026-27	No. of cases	Quantity of gold seized (in kg)	No. of persons arrested
13.05.2026 to 30.06.2026	287	160.91	116

(c): No such data is being maintained on the estimates of gold lying idle with households in the country.
